Annexure – 8

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 16.05.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
AUROMA COKE LIMITED	L23101WB1993PLC060154	5/13/2024	27,457,778	27,457,778	Unsecured	0	0	NO	0	0	0	0	0	
NATIONAL STOCK EXCHANGE OF INDIA LIMITED	U67120MH1992PLC069769	5/16/2024	1,168,200	354,000	Unsecured	0	0	NO	0	0	0	0	814,200	Clarifications sought from corporate debtor
TOTAL			**28,625,978**	**27,811,778**		0	0			0	0	-	**814,200**	

RAJIV KUMAR AGARWAL
Reg. No.
IBBI/IPA-001/IP
-P00552/2017-18/
10382
KOLKATA
INSOLVENCY PROFESSIONAL